

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3608
ANSWERED ON:16.04.2010
MODIFICATION IN DIRECT TAX CODE
Sarvey Shri Sathyanarayana

Will the Minister of FINANCE be pleased to state:

- (a) whether the Gems and Jewellery Federation (GJF) is seeking some modifications in the Direct Taxes Code; and
- (b) if so, the details thereof and the reaction of the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE:(SHRI S.S. PALANIMANICKAM)

(a)& (b) Yes Madam, the Gems and Jewellery Federation (GJF) is seeking some modifications in the draft Direct Taxes Code. The details of the issues raised are as under:

- (i) no Minimum Alternate Tax (MAT) to be levied based on the value of gross assets of the company;
- (ii) payments for the domestic supply of goods not to be subjected to TDS @ 10%;
- (iii) Authorised officer may not be empowered to seize any stock-in-trade during the course of search and seizure. These suggestions along with other inputs received are being examined by the Government.